

ready in progress in the main sugarcane growing States. A number of schemes to provide irrigation facilities and improve the agricultural conditions in general are also in operation or under consideration of the State Governments.

PRODUCTION OF RICE IN U.P.

242. Shri Ganpati Ram: Will the Minister of Food and Agriculture be pleased to state:

(a) what acreage of land has been brought under rice cultivation in U.P. during 1951-52; and

(b) what is the quantity of produce per acre?

The Parliamentary Secretary to the Prime Minister (Shri Satish Chandra):
(a) 8,617,000 acres.

(b) 399 lbs. or 4.8 maunds per acre in terms of cleaned rice.

SURPLUS FOODGRAINS PRODUCING STATES

243. Shri K. G. Deshmukh: Will the Minister of Food and Agriculture be pleased to state:

(a) the names of States which produce surplus foodgrains, in order of their merits; and

(b) the quantity of foodgrains the Government of India have received from such States in the year 1951-52?

The Parliamentary Secretary to the Prime Minister (Shri Satish Chandra):

(a) On the basis of exports and imports under the Basic Plan for the last three years the following States appear on average to be net surplus in foodgrains in order of merit:

Orissa, PEPSU, Punjab, Coorg, Vindhya Pradesh, Madhya Pradesh, Madhya Bharat, Bhopal and Manipur.

(b) The Basic Plan is formulated on the basis of the calendar year. During the year 1951 though a quantity of 140,000 tons of foodgrains was received as surplus from these States for distribution to deficit areas a quantity of 154,000 tons had also to be supplied to them in other kinds of grains.

SCHEDULED TRIBES

244. Shri Badshah Gupta: Will the Minister of Home Affairs be pleased to state:

(a) the names of the places where Scheduled Tribes have been found to live; and

(b) their numerical strength at the respective places?

The Minister of Home Affairs and States (Dr. Katju): (a) and (b). Such information as is available, is contained in the Constitution (Scheduled Tribes) Order, 1950, the Constitution (Scheduled Tribes) (Part C States) Order, 1951, and the Ministry of Home Affairs notifications Nos. 2/39/50-Public and 2/38/50-Public, dated the 28th September and 5th October, 1950, which were all published in the *Gazette of India*. Further information will be available in the 1951 Census Publications when they are published.

RAILWAY LANDS IN ORISSA

245. Shri Sanganna: Will the Minister of Railways be pleased to state:

(a) the extent of waste lands lying on either side of the old B. N. Rly. lines in each district of the Orissa State through which they pass;

(b) whether any such waste lands have been leased out for cultivation; and

(c) if so, where and what is the annual rent due on such lands?

The Minister of Railways and Transport (Shri L. B. Shastri): (a) Information by civil districts is not available. Particulars of waste lands that are fit for cultivation in the State of Orissa are available for each Railway Engineering District and are as under:

Chakradharpur District ..	1565.67 acres
Cuttack Dist. ..	3
Titalgarh District ..	7.10 ..
	<hr/>
	2655.15 acres

(b) Leasing out of such land for cultivation purposes is effected by the Civil Administration. So far 966.19 acres of land in Cuttack Engineering District and 4.20 acres in Titalgarh Engineering District have been handed over to the Orissa State. The Civil Administration have not intimated as to how much of this land has actually been leased out by them to cultivators.

(c) The area leased out to cultivators and the rent fixed by the Orissa Government has not been intimated to the Railway as yet.

MAP OF INDIA

246. Shri Balwant Sinha Mehta: Will the Minister of Food and Agriculture be pleased to state:

(a) when Government propose to bring before the public new map of India;

(b) whether it will have demarcated boundaries on Eastern and Western borders of the country;

(c) whether it will be published in Hindi; and

(d) if so, when?

The Parliamentary Secretary to the Prime Minister (Shri Satish Chandra):

(a) A new 1"=40 mile map of India is already on sale to the public since November, 1951.

(b) No: only undemarcated boundaries.

(c) Yes.

(d) First week of August, 1952.

SCHEDULED CASTES

247. Shri Niranjan Jena: Will the Minister of Home Affairs be pleased to state the total amount of money proposed to be sanctioned by the Government of India for the purpose of social, economic and educational improvement of the Scheduled Castes during the year 1952-53 and the amount sanctioned for each State?

The Minister of Home Affairs and States (Dr. Katju): It is not proposed to sanction any amount. The welfare of Scheduled Castes is the responsibility of State Governments and the Constitution does not require any grants to be made for the purpose by the Centre.

LAND UNDER SUGARCANE

248. Shri Bibhuti Mishra: Will the Minister of Food and Agriculture be pleased to state:

(a) the total acreage of land under sugarcane cultivation in India during the year 1951-52 and also 1950-51, Statewise; and

(b) the average yield of sugar cane in the country per acre, Statewise?

The Parliamentary Secretary to the Prime Minister (Shri Satish Chandra): (a) and (b). A statement containing the available information is placed on the Table of the House. [See Appendix V, annexure No. 58.]

केन्द्रीय ट्रैक्टर संगठन

२४९. श्री चण्डक : (क) क्या साध तथा कृषि मंत्री यह बतलाने की कृपा करेंगे कि केन्द्रीय ट्रैक्टर संगठन योजना के अनुसार

१ जनवरी १९४७ के बाद मध्य प्रदेश को कितने ट्रैक्टर भेजे गये ?

(ख) भेजे गये ट्रैक्टरों की लागत क्या थी ?

(ग) लागत का कितना हिस्सा मध्य प्रदेश सरकार द्वारा सहन किया गया था ?

(घ) इन ट्रैक्टरों द्वारा जोती गई भूमि एकड़ों में कितनी है ?

(ङ) जोती मयी भूमि में कितनी सरकारी ह और कितनी किसानों की ?

(च) ट्रैक्टरों के लिये किसानों से लिये गये किराये की दर क्या है ?

(छ) आजकल कितने ट्रैक्टर काम कर रहे हैं ?

The Parliamentary Secretary to the Prime Minister (Shri Satish Chandra):

(a) Reclamation operations in Madhya Pradesh were first undertaken by the Central Tractor Organisation in the 1947-48 reclamation season (January to May, 1948). The number of tractors which were operated in the State in 1947-48 and in each of the subsequent years is as follows:

Year	No. & type of tractors	Total No. of tractor
1947-48	Model D7— 32 Nos.	32
1948-49	Model D7— 96 Nos.	96
1949-50	Model D7— 50 Nos.	
	„ D8— 1 No.	
	„ HD-19 — 25 Nos.	
	„ FDE — 30 Nos.	106
1950-51	Model D7 — 49 Nos.	
	„ D8 — 1 No.	
	„ HD-19 — 30 Nos.	
	„ FDE — 30 Nos.	110
1951-52	Model D7 — 11 Nos.	
	„ HD-19 — 30 Nos.	
	„ FDE — 30 Nos.	71

Besides, a few light tractors were also used in the State for miscel-